

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1151
TO BE ANSWERED ON THE 25TH JULY, 2018

SPYING INCIDENTS

1151. SHRI SADASHIV LOKHANDE:

Will the Minister of DEFENCE be pleased to state:

- (a) whether incidents of spying and honey trapping in the armed forces have come to the notice of the Government;
- (b) if so, the number of such cases registered during the last three years and the current year so far along with the officials found involved and the action taken against them;
- (c) the names of countries / foreign organisations with which these spying activities were connected; and
- (d) the steps taken to strengthen the intelligence machinery to eliminate spying activities effectively?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. The details of armed forces personnel involved in spying and honey trapping during the last three years and the current year are as under:

(i)	2015	-	02
(ii)	2016	-	Nil
(iii)	2017	-	02
(iv)	2018	-	01

One serving Army personnel and one serving Air Force personnel have been arrested in 2015 for alleged involvement in espionage activities. Army personnel is presently in police / judicial custody and case is under trial. Air Force personnel has been dismissed from service and is presently under judicial custody. Two Army personnel were punished by Army in 2017 for alleged involvement in espionage activities. One Air Force personnel has been arrested in 2018 and handed over to Civil Police for investigation and is under judicial custody.

(c) Investigations suggest the involvement of inimical Intelligence agencies in these spying activities.

(d) Service personnel and ex-servicemen are regularly sensitized on the likely modus operandi of Foreign Intelligence Operatives. Regular advisories are issued to all concerned.
